(c) The district-wise information is being collected and will be laid on the Table of the House.

Eco-System of Chilka Lake in Orissa

1370. SHRI SANTOSH KUMAR SAHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) Whether Government are aware of the popular public demand for the protection of the environment and eco-system of Chilks lake is Orissa;
- (b) whether Government have also received any representation from Voluntary Organisations and State Government in this connection; and
- (e) if so, the details thereof; and the action taken or proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARIUN SANGH): (a) Yee, Sir,

(b) and (c) Government has received a number of representations from voluntary organisations, legislators and others regarding the environmental implications of the proposed Prawn Culture Project at the Chilka lake, which is a joint venture of the Government of Orissa and the Chilka Aquatic Farms Ltd. The State Government has been advised that the project work, including the construction activities, should not be undertaken till a in-depth environmental impact assessment study is carried out by a multidisciplinary group.

मध्य प्रदेश में वन गामों को राजस्व ग्रामों में अवसा शाना

1371. श्री केलास नारायण सारंग: स्था पर्याविरण श्रीर बन मंत्री 5 अगस्त, 1992 को राज्य सभा में अतारांकित प्रश्न 2887 के दिये गये उत्तर की देखेंगे और यह बताने की कृपा करेंगे कि:

(कः) क्या मध्य प्रदेश सरकार ने वन प्रामी को राजस्व प्रामी में बदलने के अपने प्रस्तृत्वों का ब्योरा प्रस्तृत कर दिया है; और (ख) यदि हां, तो उन पर लिये गये निर्णय का ब्योर क्या है ?

to Questions

मानव संसातन विकास संदी (श्री श्रर्जुन सिंह) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता । बेतवा शृद्धिकरण योजना

1372 श्रीकैसाश नारायण सारंगः नया पर्यावरण मौर वन मंती यह बताने की कृपा करेंगे कि :

- (क) क्या मध्य प्र<mark>देश सरकार ने बेतवा</mark> शुद्धिकरण योजना केन्द्रीय सरकार को प्रस्तुत कर दी हैं; यदि हो, तो कब;
- (ख) इस परियोजना के लिए मध्य प्रदेश सरकार ने कितनी धनराशि मांगी है और राज्य सरकार को उक्त धनराशि कब तक दे दी जायेगी; और
- (ग) इस योजना को अभी तक स्वीकृति न दिये जाने के क्या कारण है ?

सत्तव संत्रधन विकास मंत्री (बी शर्जुन हिंत्ह): (क) से (ग) बेतवा नदी को साफ करने के लिए मध्य प्रदेश सरकार ने 1989-90 में 559 लाख रुपये का प्रस्ताव भेजा था। निधियां उपलब्य न होने के शारण परियोजना को मंजूर नहीं किया गया।

Kaziranga National Park in Upper Assam

- 1373. SHRI KAMAL MORARKA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that the Kaziranga National Park in Upper Assam has lost 90 Rhinocerouses during the current year;
- (b) whether any inquiry has been conducted into the loss;
 - (c) if so, what are the details thereof;
- (d) if not, what are the reasons therefor; and

Percentage.

to total

Forest Area 0.1799%

0.0008%

0.0069%

(e) what steps are being taken to increase the number of the rare species of Rhinocerous?

THE MINISTER OF HUMAN RE-DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e) Information is being collected from the State Government of Assam and will be laid on the Table of the House.

Resport of Wildlife Fund

1374. SHRI KAMAL MORARKA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn to the report on World Wildlife Fund to the effect that India is losing more temperate forest than any other country in the World;

| S. No. | Year | ****** | | | | |
|-----------|-------------|--------------|------|------|------|------|
| | | /*F= \$5-1 . | | | | |
| 1. | 1990 | | | | | |
| 2. | 1991 | | | | | |
| 3. | 1992 | | | | | |
| | (upto Oct., | | | | | |
| | 1992) | | | | | |
| | | | | | | |

(d) Compensatory afforestation carried out in lieu of diversion of forest land is given below:-

| S. No | | Yea | r | | Compensatory afforestation carried out (in ha.) | | |
|----------|------|-----|---|---|---|--|--|
| 1. | 1990 | • | | • | 41,205 | | |
| 2. | 1991 | | • | • | 45,047 | | |
| 3. | 1992 | | | | 52 · 749* | | |
| | | | | • | *Continuing. | | |

Forest Area in the Country

1375. SHRI RAM RATAN RAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) what is the total area under forest in India as on 1st November, 1992;
- (b) whether the area under forest is decreasing fast and at what rate;

- (b) if so, what is the reaction of Government of India in regard thereto:
- (c) the total forest land lost every year in the country alongwith its percentage of total forest land during the last three Vears: and
- (d) what steps are being taken to afforest the land alongwith the achievements made during the last three years?

THE MINISTER OF HUMAN RE-DEVELOPMENT SOURCE (SHRI ARJUN SINGH): (a) and (b) The information is being collected and will be placed on the Table of the House.

(c) Total forest land diverted for nonforestry purposes and its percentage to total forest area of the country during last three years is given as under:

Forest Area

Diverted

(In ha.)

1,38,551 .33

(c) what is the area brought under afforestation during the last 10 years; and

625.21 5.372.13

(d) what steps are being taken to stop the denudation of forests?

THE MINISTER OF HUMAN RE-DEVELOPMENT SOURCE (SHRI ARJUN SINGH); (a) No assessment of Area under forest as on 1st November 1992 has been made. However, as per the State Forest Report 1991 of Forest Survey of India the total recorded forest Area in the country is 7,70,078 Sq. kms.

- (b) No, Sir.
- (c) An area of 134.50 lakh ha. afforestated under the 20 Point Programme during the Sixth and Seventh Plan period
- (d) The various steps taken by the Government to stop the denudation of forests are :-
 - (i) Guidelines have been issued to State Government/UTs, to consider banning green felling